

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No. 681 of 2021/Rg/LP Dated 05/07/2021.

It is hereby notified that Shri Shahid Bilal Ahmed Mir S/O Shri Nazir Ahmed Mir R/O Aanwarabad, District Doda bearing Certificate of Enrolment No.JK-924/10 dated 12th day of November 2010, is now permitted to resume his practice as an Advocate on the roll of Jammu and Kashmir

Bar Council.

By order.

Yasin
05-07-21
(Mohammad Yasin Beigh)
Registrar (Adm)

No: 32700-97/Rg/LP Dated 05/07/2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Srinagar for information.
2. Registrar Vigilance, High Court of J&K Srinagar.
3. Registrar Judicial, High Court Wing Jammu.
4. Principal District & Sessions Judge, BHaderwah.
5. President, District Bar Association, Doda.
6. Manager, Government Press, Srinagar for publication in the next issue of the Government Gazette.
7. Secretary, Bar Council of India, New Delhi.
8. CPC e-Courts High Court of J&K Srinagar for uploading on the official website.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Shri Shahid Bilal Ahmed Mir S/O Shri Nazir Ahmed Mir R/O Aanwarabad, District Doda .

.....for information and necessary action

Yasin
05-07-21
Registrar (Adm)